THE MINISTER OF COMMUNICATIONS (SHRI C. M. STEPHEN): (a) Yes, Sir.

(b) and (c). The Himachal Pradesh Government have offered Majithia House in Simla which has a total accommodation of 16,900 sq. ft. but this is short of the minimum requirement of 26,000 sq. ft. Further, the State Government have not offered any staff quarters. The Chief Minister, Himachal Pradesh has been requested to provide 26,000 sq. ft. of office accommodation and at least 70 staff quarters for the proposed P&T Circles. His reply is awaited.

यमुना पार क्षेत्र, दिल्ली के लिए ले-आउट प्लान

*120 श्री फूल चन्द वर्मा: क्या निर्माण और आवास मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि दिल्ली विकास प्राधिकरण ने यमुना पार क्षेत्र का ले-आउट प्लान अनुमोदित कर दिया है तथा उसे प्रकाशित कर दिया है;

(ख) यदि हां, तो वहां से ऐसे कितने लोगों को हटाने का विचार है जो वहां वर्षों से बसे हुए हैं;

(ग) क्या उन मकानों के बदले उनके लिये कोई अन्य वैकल्पिक आवास की व्यवस्था की गई है;

(घ) ले-आउट प्लान कब क्रियान्वित किये जाने का विचार है; और

(ङ) उसका ब्यौरा क्या है?

निर्माण और आवास मंत्री (श्री प्रकाश चन्द सेठी) : (क) दिल्ली विकास प्राधिकरण ने यमुना पार क्षेत्र में 68 अनधिकृत कालोनियों के ले-आउट नक्शों का मसौदा अनुमोदित कर दिया है और जनता से सुझाव/आपत्तियां मांगने के लिये उनके द्वारा प्रकाशित कर दिया गया है।

(ख) इन ले-आउट नक्शों के मसौदों के अनुसार लगभग 550 संरचनाएं प्रभावित होती हैं।

(ग) अभी नहीं ।

(घ) तथा (ङ). किसी समय सीमा का निर्धारण करना व्यवहार्य नहीं है लेकिन हम इसे शीघ्र करने का भरसक प्रयत्न करेंगे।

Fixation of Sugar quota for States on Population basis

*121. SHRI SOMNATH CHATTERJEE: Will the Minister of AGRICULTURE be pleased to state:

(a) the criteria for distribution of foodgrains to the States;

(b) whether Government are considering for fixation of the sugar quota for the States on a *pro-rata* population basis as demanded by West Bengal Government; and

(c) if not, the reasons therefor?

THE MINISTER OF AGRICULTURE & RURAL RECONSTRUCTION (SHRI BIRENDRA SINGH RAO): (a) The allotment of foodgrains to various State Governments from the Central Pool for issue through Public Distribution System are made on a month to month basis taking into account the relative needs of various States as indicated by the State Governments, the overall availability in the Central Pool, market availability and other relevant factors.

(b) and (c). The existing State-wise allotments of levy sugar are on the basis of pro-rata population as projected for 1-4-1978. It has not been found possible to update the allotment with reference to the present population or to increase the per capita availability in view of the steep decline in sugar production this season and the need to conserve the stocks on hand until the commencement of the next season.